

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**APPEAL NO. 86 OF 2015 &
I.A. NO. 425 OF 2015**

Dated: 18th February, 2016

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of:

**Western Region Transmission (Maharashtra) Pvt. Ltd.Appellant(s)
Versus
Central Electricity Regulatory Commission & Ors.Respondent(s)**

Counsel for the Appellant (s) : Mr. Amit Kapur
Mr. Vishnu Sudarsan Somani
Ms. Sugandha Somani
Mr.Devashish Marwah

Counsel for the Respondent (s) : Mr. M.S. Ramalingam for R.1
Mr. Ranjan Roy Gawai for R-2
Mr. Rishabh Donnel Singh for R-3
Mr. Anand K. Ganesan for R-4

ORDER

We have heard learned counsel for the parties.

List the matter for further hearing on **24.02.2016.**

**(I.J. Kapoor)
Technical Member**

**(Justice Ranjana P. Desai)
Chairperson**

ts/dk